



GNLU Centre for  
Women & Child Rights

ORGANISES

A 14-DAY CERTIFICATE COURSE ON

# Women at Work: Aligning Gender Justice and Economic Freedom

10<sup>th</sup> to 26<sup>th</sup> Feb 2026

Every evening from 6:00 pm to 8:00 pm

MARCH FOR WOMEN 2.0



GNLU Centre for  
Women & Child Rights

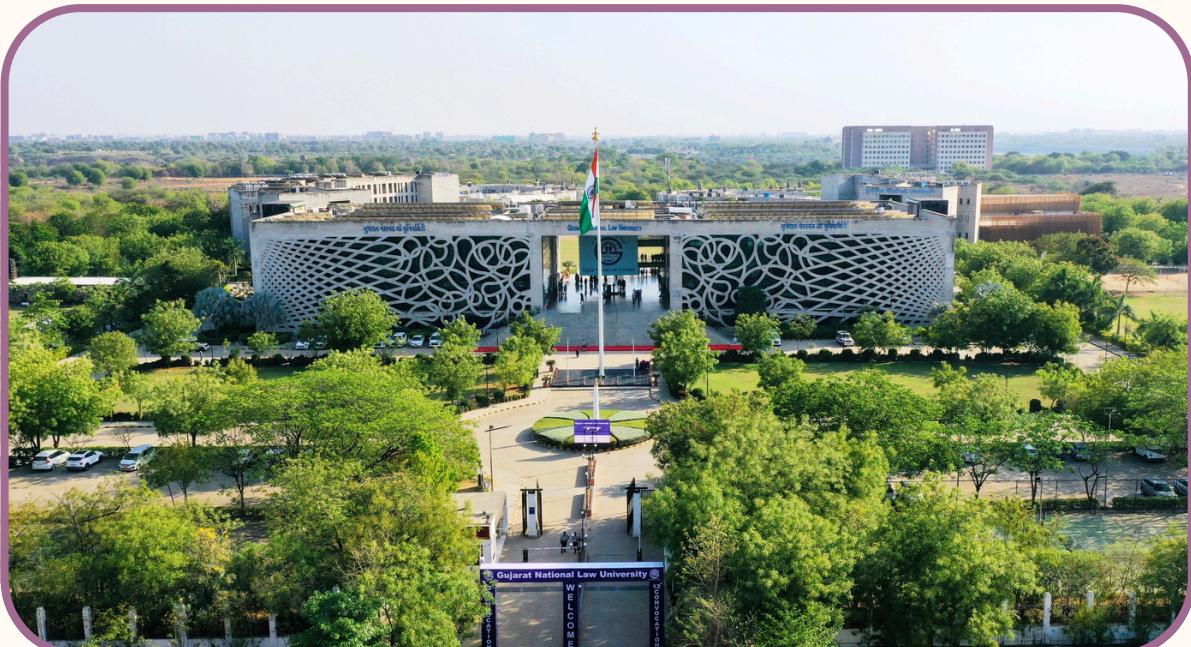
14-DAY CERTIFICATE COURSE ON

# Women at Work: Aligning Gender Justice and Economic Freedom

Dates	10th to 26th February, 2026
Course Timings	6:00 PM to 8:00 PM, Every day except Sundays & Public Holidays
Total Course Hours	28 Hours
Mode	Online (through Cisco WebEx)
Course Fee	For External Participants: ₹1,000 For GNLU Participants: ₹500

# About GNLU

Gujarat National Law University (GNLU), located in Gandhinagar, Gujarat, India, was established by the Government of Gujarat under the Gujarat National Law University Act, 2003 and is recognised by the Bar Council of India and University Grants Commission. GNLU is a student-centric, multidisciplinary, and research-focused University, dedicated to building an environment enabling critical thinking on fundamental legal issues. It offers B.A., LL.B. (Hons.), B.Com., LL.B. (Hons.), B.Sc. LL.B. (Hons.), B.B.A., LL.B. (Hons.), B.S.W. LL.B (Hons.), LL.M. and Ph.D. in law and allied subjects. GNLU has been ranked among the Top 5 National Law Universities in India by NIRF 2025 Rankings and the Best Law School in Gujarat with 5 Stars by GSIRF. It is the only National Law University to have established its own satellite campus at Silvassa, UT of Dadra and Nagar Haveli and Daman and Diu.



# About GCWCR

Established in September 2020 under the aegis of GNLU, the Centre for Women and Child Rights (CWCR) aims to develop, promote and support advanced interdisciplinary studies and research at the intersection of law and policy in areas including gender rights, reproductive justice, and social inclusion. Our initiatives include critical legal research, student-led advocacy, and collaborative projects aimed at fostering meaningful change. As part of our efforts to strengthen women's rights and gender justice, we organised a 15 day certificate course in March 2025 on *Reproductive Justice in India*, which concluded with 16 speakers and 900+ participants. We have also successfully organised courses on *Gender Jurisprudence in India* and *Child Rights in India* in the year 2022 and 2023 respectively.



# About the Course

This certificate course seeks to examine how questions of gender intersect with issues of economic agency, justice, and development. Through a comprehensive 14-day schedule, participants will have an opportunity to look into the past development of feminist economic thought, study the lived realities and systemic challenges determining women's labour across sectors such as sex work, manual scavenging, and domestic work, and critically correspond with the underlying dynamics that reinforce gendered economic inequalities. The course aims to bridge theoretical frameworks with ground realities, incorporating perspectives from activism, policy, and lived experiences to present a nuanced understanding of gender justice in economic contexts.

## Duration of the Course

- The course shall be over a span of three weeks (14 days).
- There will be 2-hour sessions each day.
- **Timings:** 6:00 PM to 8:00 PM
- **Dates:** 10th to 26th February 2026
- **Holidays:** Mahashivratri (16<sup>th</sup>) and Sundays (15<sup>th</sup> & 22<sup>nd</sup>)
- **Platform:** Cisco Webex. The link for the meeting(s) will be shared with all the **registered participants**.



# Course Objectives

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1. Learn the trajectory of feminist economic thought from early industrial changes to present neoliberal frameworks.
2. Look into the underlying barriers that still prevent women from participating in the economy in a variety of fields, including entrepreneurship, agriculture, informal and digital economies, and unpaid care work.
3. Using knowledge from different stakeholders at the forefront of gender and economic justice to investigate how gender interacts with caste, class, and sexual orientation to produce uneven economic opportunities.
4. Review policy approaches, including gender budgeting, labour safeguards, & rights-based economic frameworks.

## Expected Participants

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- Students of law, economics, social sciences, and related disciplines
- Legal professionals, advocates, and judicial officers
- Development practitioners and social workers
- Policy researchers and government officials
- Activists and members of civil society organisations
- Journalists and media professionals
- Anyone interested in deepening their understanding of gender and economic justice



# Resource Persons



**Dr. Balwinder Kaur**

*Associate Professor of Law,  
Dr. B.R. Ambedkar National Law University*



**Mr. Rameez Raja**

*Senior Research Fellow,  
Aligarh Muslim University*



**Dr. Sona Mitra**

*Director,  
Institute for What Works to Advance Gender  
Equality*



**Anweshaa Ghosh**

*Research Fellow & Program Lead,  
Institute of Social Studies Trust*



**Dr. Asha Verma**

*Assistant Professor of Law,  
Gujarat National Law University*



**Dr. Sanghamitra Dhar**

*Programme Lead,  
Gender Responsive Budgeting Unit,  
UN Women ICO*

**More Resource Persons to be Revealed!**

# Registration

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- For External Participants: ₹1,000
- For GNLU Participants: ₹500

# Certification

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Requirements for getting a certificate include:

- **Mandatory Attendance:** 75% requirement
- **Evaluation:** A 30 marks MCQ test shall be taken on the last day, with at least a 50% score required for the certificate

# Steps to Register

- All participants must register through the link given below for receiving links to the course sessions.

**Registration Form [Click Here]**

<https://forms.gle/EiccHXrNKFk2eLgV6>

**Last Date of Registration: 5<sup>th</sup> February 2026**

- The fee must be paid during registration only.
- Click on the payment link given below. You will be redirected to the payment gateway. Select “Certificate Course on Women at Work: Aligning Gender Justice and Economic Freedom” and pay INR 1,000/500 as the course fee.
- Click on the registration form link provided above. You will be redirected to a Google Form. Fill in details like name, email ID, contact number, and affiliation, and attach a screenshot of the proof of payment.
- You will receive an email confirming your registration.

**Payment Link [Click here]**

<https://rzp.io/rzp/FOKv2Nb>

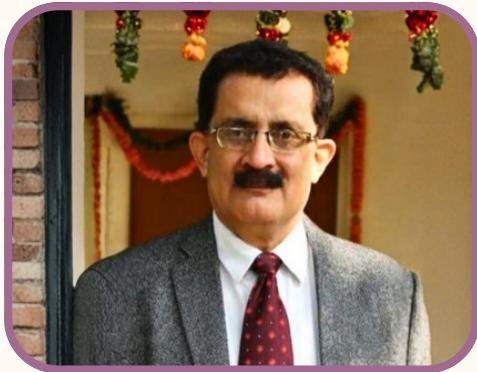
## CHIEF PATRON



**Prof. (Dr.) S. Shanthakumar**

*Director,  
Gujarat National Law University*

## PATRON



**Dr. Nitin Malik**

*Registrar,  
Gujarat National Law University*



**Dr. Asha Verma (she/her)**

*Assistant Professor of Law  
Head, Centre for Women and Child Rights*

# Course Coordinators

**Aashiva Kaul (she/her)**

*Secretary,  
Centre for Women and Child Rights  
+91 93133 33999*

**Kuhu Dubey (she/her)**

*Core Member,  
Centre for Women and Child Rights  
+91 6355 406 872*

For any queries, kindly email  
[cwcr@gnlu.ac.in](mailto:cwcr@gnlu.ac.in)

or

Contact the Course Coordinators